Year- 2023-2024

I, RAKESH KUMAR MISHARA, son/daughter/wife of LATE Lalan Mishra, aged 46 Years, belonging to Bihar Legislative Assembly service and presently working as Assistant Section officer of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

N	SI. Description Self		Spouse name sarita Mishra (Wife) Dependant-1 Tejasvi mishra (son)		Dependant-2 Yassavi Mishra (son)	Dependant-3	
(i) Cash	Cash Rs. 2,00,000/-		NIL	NII ,	NIL	
(i	Banks, Financia Institutions An Non-Banking Financial Companies	January Sarring	Rs.1,00000/-	NIL	NIL	NIL	
(ii	i) Bonds, Debentures and shares in Companies	MII	NIL	NIL	NIL	NIL	
(iv	Other financia institutions, NSS Postal Savings LIC Policies, etc	Annual premium in LIC	NIL	NIL	NIL	NIL	
(v	Motor Vehicles (details of make etc.)		NIL	NIL	NIL	NIL	
(vi	Jewellery (give details of weight and value)		Gold-90 gm. sliver 400 gm.	NIL	NIL	NIL	
(vi	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	N.A.	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be

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SI. No.	Description	Self	Spouse name (s) Vandana Kumari (Wife)	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestral	NIL	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7 K.	NIL	NIL	NIL	N.A.
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial government dues:-

institutions and

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 02-06-2023
(a)	(i) Loans from Banks	Personal Loan-SBI. Bihar vidhan mandal, Patna	200000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	anada.
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL .

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	(d) dues to departments dealing with telephones	NIL	(a) a la company (a) a	NIL
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL		NIL
	(f) Other dues, if any	NIL	- (127.8) 5.5.2	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO.BJXPM 758 Q	FA CONTRACTOR	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	n W.	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	7.5.0	NIL
	(iv) Property Tax	NIL	0.29	NIL

C Personal Detail		ragin
GPF/CPF/PRAN No.	:-	PTS/BLA-1097
Gender	:-	M (M/F)
Date of Birth	:-	30/12/1976 (DD/MM/YYYY)
Class/Group	÷	B (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SERVICE
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rakesh Kumar Mishra

Name of Employee: RAKESH KUMAR MISHARA

Designation : \

ASSISTANT Section officer

Date: 6/9/94

Place: PATNA

Department: BIHAR LEGISLATIVE ASSEMBLY,

PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.